

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 4054
TO BE ANSWERED ON DECEMBER 19, 2024**

REVIEW OF PROJECTS UNDER SCM IN MAHARASHTRA

NO. 4054. MS. PRANITI SUSHILKUMAR SHINDE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has taken any proposal to monitor and review the ongoing projects under the Smart Cities Mission (SCM) in Maharashtra;**
- (b) if so, the details thereof and if not, the reasons therefor; and**
- (c) the details of all the projects and funds utilized under the scheme in the said State?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) & (b) Government of India's policy and strategy for Indian Urban Development follows the provisions as laid down in the Constitution of India. It is pertinent to mention here that 'Land' and 'Colonization' are State subjects. Further, as per the 12th Schedule of Indian Constitution (Article 243W), Urban Planning including Town Planning is the responsibility of Urban Local Bodies (ULBs)/ Urban Development Authorities. However, Government of India views high urbanization as an opportunity towards aspirations of faster economic development. Government of India supplements the efforts of the States through schematic interventions/ advisories.**

The Ministry has a multi-level review structure to expedite the progress of projects under the Smart Cities Mission (SCM). At State level, Mission implementation is monitored by the State level High Powered Steering Committee chaired by the Chief Secretary. At the National level, implementation is monitored by an Apex Committee headed by Secretary, Ministry of Housing and Urban Affairs (MoHUA). Nominee Directors of MoHUA on the Boards of Special Purpose Vehicles monitor progress in respective cities on a regular basis. MoHUA also regularly interacts with the States /Smart Cities through video conferences, review meetings, field visits, regional workshops, Chief Executive Officer's Conference etc. at various levels to assess the performance of the 100 smart cities / ULBs and handhold them for improving the same, wherever required.

(c) Under SCM as on 15.11.2024, in eight (8) smart cities of Maharashtra, work orders have been issued in 347 projects amounting to ₹17,042 crore, out of which 318 projects (i.e. 92% of total projects) amounting to ₹14,851 crore have been completed, as per the data provided by 100 Smart Cities. Remaining 29 projects amounting to ₹2,191 crore are at implementation stage.

As on 15.11.2024, the Central Government has released ₹3,826 crore to the State of Maharashtra under SCM, out of which ₹3,801 crore (i.e. 99% of the total Central share released) has been utilized. The city wise detail of projects and funds utilized under SCM in the State Government of Maharashtra is given at Annexure.

Annexure

Reply to part (c) of Lok Sabha Unstarred Question No. 4054 for answer on 19.12.2024 regarding Review of Projects under SCM in Maharashtra

City wise details of projects and funds utilized under SCM in the State Government of Maharashtra

(in ₹ crore)

State/City	Total Central Assistance Release	Utilization of Central Assistance Funds	Total		Completed		Ongoing	
			No. of Projects	Amount	No. of Projects	Amount	No. of Projects	Amount
Aurangabad	490	490	47	2835.40	44	2622.66	3	212.74
Kalyan-Dombivali	490	468	19	1244.58	15	715.86	4	528.72
Nagpur	453	453	47	1767.71	37	1498.37	10	269.34
Nashik	429	426	53	3197.19	48	2903.91	5	293.28
Pimpri-Chinchwad	490	490	25	1303.61	22	1134.84	3	168.77
Pune	490	490	55	3333.07	55	3333.07	0	0.00
Solapur	490	490	49	1650.56	48	1256.56	1	394.00
Thane	490	490	52	1710.05	49	1386.04	3	324.01
Amravati#	2	2	-	-	Smart City Proposal	2.00	-	-
Greater Mumbai#	2	2	-	-		2.00	-	-
Maharashtra State Total	3,826	3,801	347	17042.17	318	14851.31	29	2190.86

As per information provided by Smart Cities of Maharashtra as on 15 November, 2024.

1. # stands for 'city not selected as smart city' (₹ 4 crore)